

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1343 of 2019 in**  
**DFR No. 2212 of 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**  
**Farida Shoes (P) Ltd.**

...Appellant(s)

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Darpan K.M.  
Mr. Parthasarthy

Counsel for the Respondent(s) :

**ORDER**

Issue notice on main appeal as well as on application for condonation of delay. Dasti, in addition, is permitted.

List the matter on **01.10.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**